

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.4680/2017

DR. D C SRIVASTAVA

Appellant

VERSUS

THE STATE OF UTTAR PRADESH
MEDICAL EDUCATION THROUGH
PRINCIPAL SECRETARY AND ORS.

Respondents

WITH

C.A. No.4679/2017 (III-A)

Date : 21-07-2026 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) : Mr. Gautam Awasthi, AOR
Mr. Ayush Choudhary, Adv.
Mr. Devanshu Yadav, Adv.
Mr. Sameer Pandey, Adv.
Mr. Sahil Sharma, Adv.

Mr. Vishwajeet Singh, Sr. Adv.
Mr. Shail Kumar Dwivedi, AOR
Mr. Siddharth Krishna Dwivedi, Adv.

For Respondent(s) : Mr. Ankit Goel, AOR
Mr. Ankur Prakash, AOR
Mr. Shail Kumar Dwivedi, AOR

Mr. Vinayak Mohan, Adv.
Mr. Kedar Nath Tripathy, AOR

Mr. T. N. Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Learned counsel appearing for the appellant in Civil Appeal No.4680 of 2017 seeks an adjournment on the ground that he could not establish a contact with the appellant.
2. Re-list the civil appeals on 12th August, 2026.

(MANIK KUMAR)
SENIOR PERSONAL ASSISTANT

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)